

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 10

IA(I.B.C)/. 1753(MB)2024 IN C.P. (IB)/4597(MB)2018

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **16.07.2024**

NAME OF THE PARTIES : **Goa Food & Pharma Pvt Ltd**

For Corporate Applicant : Adv. Sanket Singh

For Objecting Creditor : Adv. Rahul Dev i/b Argus Partners

For FC (EDC Goa) : Adv. Ooshma Jain i/b M V Kini Law

Section 10 of IBC

ORDER

List on **05.08.2024** for hearing.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)